

>

Title: Need for approval of drugs without human trials.

DR. RATNA DE (HOOGHLY): Sir, it has been reported recently in the print media that 33 drugs have been approved without human trials. Drugs are not supposed to be sold without clinical and human trials as it jeopardizes the life of the patient.

It seems that Central Drugs Standard Control Organisation has connived with the drug manufacturers at the cost of the general public. The Parliamentary Standing Committee has also recommended to the Health Ministry to initiate action against those involved in this sordid episode.

Under the circumstances, through you, Sir, I would like to strongly urge the hon. Minister to take stern action not only against those officials who approve these drugs but also stringent action against all those involved in this matter and drug manufacturers canceling the licenses of the drug manufacturers who for their own ulterior or private interests throwing all the ethics and rules to the wind.